NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 13.02.2021

NOTICE

Take notice that the following matters listed on 15.02.2021 in the Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 338 of 2020 Part Heard	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2

Copy to: -

By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar